

HIGH COURT OF TRIPURA
AGARTALA

No.F.11(14)-HC/2022(P)/26889

Dated, Agartala,
the 7th November,2022

NOTIFICATION

The Questions Papers and the Answer Keys of English [part] and General Knowledge of the Written Examination held on 05.11.2022 & 06.11.2022 in connection with recruitment to the post of Grade-III of Tripura Judicial Service pursuant to Advertisement dated 13.07.2022 are uploaded on High Court's website (***thc.nic.in***) for information to the concerned candidates.

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(D. M. Jamatia)
Registrar General
High Court of Tripura

**HIGH COURT OF TRIPURA
MAIN WRITTEN EXAMINATION FOR RECRUITMENT TO
GRADE-III OF TRIPURA JUDICIAL SERVICE [TJS], 2022**

ENGLISH

Duration: 3 [three] hours

Total Marks : 100

Q.1. Write an essay in about 1000 words on any one of the following topics:

30 Marks

[A] Participation of Judiciary in Politics.

[B] Gender Disparity in the Social Sector.

[C] Erosion of Moral Values.

Q.2. Write a précis of the following passage in your own words in about one –third of the original length.

20 Marks

It must not be imagined that a walking tour, as some would have us fancy, is merely a better or worse way of seeing the country. There are many ways of seeing the country. There are many ways of seeing landscape quite as good; and none more vivid, in spite of canting dilettantes, than from a railway train. But landscape on a walking tour is quite accessory. He who is indeed of the brotherhood does not voyage in quest of the picturesque, but of certain jolly humours- of the hope and spirit with which the march begins at morning and the peace and spiritual repletion of the evening's rest. He cannot tell whether he puts his knapsack on, or takes it off, with more delight. The excitement of the departure puts him in key for that of the arrival. Whatever he does is not only a reward in itself, but will be further rewarded in the sequel; and so pleasure leads on to pleasure in an endless chain. It is this that so few can understand; they swill either be always lounging or always at five mile an hour; they do not play off the one against the other, prepare all day for the evening, and all evening for the next day. And, above all, it is here that your overwalker fails of comprehension. His heart rises against those who drink their curacoa in liqueur glasses, when he himself can swill it in' a brown John. He will not believe that the flavour is more delicate in the smaller dose. He will not believe that to walk this unconscionable distance is merely to stupefy and brutalise himself, and come to his inn, at night, with a sort of frost on his five wits, and a starless night of darkness in his spirit. Not for him the mild luminous evening of the temperate walker! He has nothing left of man but a physical need for bedtime and a double night-cap; and

even his pipe, if he be a smoker, will be savourless and disenchanting. It is the fate of such an one to take twice as much trouble as is needed to obtain happiness, and miss the happiness in the end; he is the man of the proverb, in short, who goes further and fares worse.

Now, to be properly enjoyed, a walking tour should be gone upon alone. If you go in a company, or even in pairs, it is no longer a walking tour in anything but name; it is something else and more in the nature of a picnic. A walking tour should be gone upon alone, because freedom is of the essence; because you should be able to stop and go on, and follow this way or that, as the freak takes you; and because you must have your own pace, and neither trot alongside a champion walker, nor mince in time with a girl. And then you must be open to all impressions and let your thoughts take colour from what you see. You should be as a pipe for any wind to play upon. "I cannot see the wit", says Hazlitt, "of walking and talking at the same time. When I am in the country I wish to vegetate like the country"—which is the gist of all that can be said upon the matter. There should be no cackle of voices at your elbow, to jar on the meditative silence of the morning. And so long as a man is reasoning he cannot surrender himself to that fine intoxication that comes of much motion in the open air, that begins in a sort of dazzle and sluggishness of the brain, and ends in a peace that surpasses comprehension.

During the first day or so of any tour there are moments of bitterness, when the traveller feels more than coldly towards his knapsack, when he is half in a mind to throw it bodily over the hedge, and like Christian on a similar occasion, "gives three leaps and go on singing." And yet it soon acquires a property of easiness. It becomes magnetic; the spirit of the journey enters into it. And no sooner have you passed the straps over your shoulder than the lees of sleep are cleared from you, you pull yourself together with a shake, and fall at once into your stride. And surely, of all possible moods, this, in which a man takes the road, is the best. Of course, if he will keep thinking of his anxieties, if he will open the merchant Abudah's chest and walk arm-in-arm with the hag—why, wherever he is, and whether he walk fast or slow, the chances are that he will not be happy. And so much the more shame to himself! There are perhaps thirty men sitting forth at that same hour and I would lay a large wager there is not another dull face among the thirty. It would be a fine thing to follow in a coat of darkness, one after another of these wayfarers, some summer morning, for the first few miles upon the road. This one, who walks fast, with a keen look in his eyes, is all concentrated in his own mind; he is up at his loom, weaving and weaving, to set the landscape to words. This one peers about, as he goes, among the grasses; he waits by the canal to watch the dragon-flies; he leans on the gate of the pasture and cannot look enough upon the complacent kine. And here comes another, talking, laughing, and gesticulating to himself. His face changes from time to time, as indignation flashes from his eyes or anger clouds his forehead. He is composing articles, delivering orations, and conducting the most impassioned

interviews, by the way. A little farther on, and it is like as not he will begin to sing. And well for him, supposing him to be no great master in that art, if he stumble across no stolid peasant at a corner; for on such an occasion, I scarcely know which is the more troubled, or whether it is worse to suffer the confusion of your troubadour, or the unfeigned alarm of your clown. A sedentary population, accustomed, besides, to the strange mechanical bearing of the common tramp, can in no wise explain to itself the gaiety of these passer-by.

Q. 3. Rewrite the following sentences as directed parenthetically:

5 Marks

- [a] They recruit only tall man as policeman. (Change into passive voice)
- [b] She could understand everything. (Change the sentence in negative form)
- [c] They are going to do it again later. (Change into a future continuous tense)
- [d] Roma said, "I must complete the assignment". (Change into indirect speech)
- [e] The policeman asked the boy where he lived. (Change into direct speech)

Q.4. Supply the missing words:

5 Marks

- [a] ----- your letter, we regret that we cannot give any more concession.
- [b] We have been waiting -----you over an hour.
- [c] He hasn't been here ----- Monday.
- [d] He succeeded ----- difficulties.
- [e] Rome was not -----in a day.

Q.5. Use the correct forms of the verbs given in the brackets:

5 Marks

- [a] He ----- to become an IAS officer. (want)
- [b] Radhika ----- bitterly on her father's death. (weep)
- [c] Rain----- the important source of water. (be)
- [d] Sita was cooking when I----- to the office. (go)
- [e] We had ----- the airport by 9 o' clock. (reach)

Q.6. Write the antonyms of the following words:

5 Marks

- [a] Arduous

- [b] Commendable
- [c] Frivolous
- [d] Spartan
- [e] Turgid

Q.7. Use the following words to make sentences that bring out their meaning clearly. Do not change the form of the words.

5 Marks

- [a] Commodious
- [b] Fraudulent
- [c] Puffed
- [d] Sporadic
- [e] Forfeit

Q.8. Choose appropriate words to fill in the blanks:

10 Marks

- | | |
|--|-------------------------|
| [a] We spent the ----- day at the beach yesterday. | (whole/hole) |
| [b] Look before you-----. | (lip/leap) |
| [c] Every cloud has a -----lining. | (silver/gold) |
| [d] Mr. Nitish Kumar is a ----- of self sacrifice. | (cymbol/symbol) |
| [e] Mr. Gupta has gone for-----hunting. | (bore/boar) |
| [f] The hunter----- the lion. | (assassination/killed) |
| [g] May I know your date of-----. | (berth/birth) |
| [h] The driver met with a serious -----. | (accident/incident) |
| [i] He cannot ----- his scheme. | (apprehend/ comprehend) |
| [j] Mahatma Gandhi was----- in 1948. | (assassinated/ killed) |

Q.9 Use the following idioms/phrases in sentences of your own to bring out their meaning clearly:

10 Marks

- [a] Hit the sack
- [b] Up in arms
- [c] Left out in the cold

- [d] Eat like a horse
- [e] Run around in circles
- [f] Beat around the bush
- [g] Fair and square
- [h] A black sheep
- [i] Has bigger fish to fry
- [j] Cut corners

Q. 10. Correct the following sentences without changing their meaning. Please do not make unnecessary changes in the original sentences:

5 Marks

- [a] The capital of Yemen is situating 2190 meters above the sea level.
- [b] Another change that I notice in her is that she avoids to speak to me.
- [c] That summer, elections were held at many a place without any untoward situation.
- [d] Birds of feathers flock together.
- [e] The shepherd took the cattles to the field.

-----X-----

PAPER-ENGLISH

ANSWER KEYS

Q.3

- (a) Only tall man are recruited as policeman.
- (b) She could not understand everything.
- (c) They will be doing it again better.
- (d) Roma said that she had to complete the assignment.
- (e) The policeman said to the body, "where do you live?"

Q.4

- (a) In spite of
- (b) for
- (c) since
- (d) against
- (e) built

Q. 5.

- (a) wants
- (b) wept
- (c) is
- (d) went
- (e) reached

Q.6

- (a) easy, effortless.
- (b) deplorable, reprehensible.
- (c) serious, sensible.

(d) luxurious, opulent.

(e) simple, plain.

Q.7

(a) Commodious- Meaning-(spacious, capacious, large, big).

(b) Fraudulent- Meaning-(dishonest, cheating, unlawful)

(c) Puffed – Meaning-(breathless, short of breath).

(d) Sporadic- Meaning-(occasional, infrequent, intermittent).

(e) Forfeit- Meaning-(surrender, sacrifice, lose or be deprived of as a penalty for wrong doing, penalty).

Q.8.

(a) whole

(b) leap

(c) silver

(d) symbol

(e) boar

(f) killed

(g) birth

(h) accident

(i) comprehend

(j) assassinated

Q.9

(a) Hit the sack- Meaning-(go to bed, retire, hit the hay).

(b) Up in arms- Meaning-(protesting vigorously about something).

(c) Left in the cold- Meaning-(to leave someone in a bad position, neglected, ignored).

D →

(d) Eat like a horse- Meaning-(to be able to eat a lot of food).

(e) Run around in circles- Meaning-(to talk about something without reaching an agreement or decision). **Or** (to keep doing something without achieving a result).

(f) Beat around the bush-Meaning- (discuss a matter without coming to a point or to avoid talking about what is important).

(g) Fair and square Meaning-(in an honest and fair manner).

(h) A black sheep- (It is an idiom used to describe an odd or disreputable member of a group, especially within a family). **Or** (a person who has been done something bad that brings embarrassment or shame to his or her family).

(i) Has bigger fish to fly- Meaning- (Have more important things to do).

(j) Cut corners- Meaning- (to do something in the easiest, cheapest or fastest way).

Q. 10.

(a) The capital of Yemen is situated 2190 meters above the sea level.

(b) Another change that I notice in her is that she avoids speaking with me.

(c) That summer, elections were held at many places without any untoward incident.

(d) Birds of a feather flock together.

e) The shepherd took the cattle to the field.

[1]

**HIGH COURT OF TRIPURA
MAIN WRITTEN EXAMINATION FOR RECRUITMENT TO GRADE-III
OF TRIPURA JUDICIAL SERVICE [TJS], 2022**

GENERAL KNOWLEDGE

Total Marks= 100 [hundred]

Duration : 03 [Three hours]

[To be filled up by the candidate]

Roll No.....

[As provided in the Admit Card]

Date : _____

[Invigilator's Signature]

[FOR THE Q & A BOOK CONTAINING PAGES 3-17]

**PLEASE READ THE FOLLOWING INSTRUCTIONS CAREFULLY BEFORE
ATTEMPTING THE QUESTION PAPER**

1. The Candidate should write their Roll Number only on the first page of this booklet and should not mention their Names and Roll Number or put any other identifying mark on any other page of the question-answer booklet falling which the paper shall stand automatically cancelled.
2. Candidates should carefully tick [✓] the answer because if more than one answer is ticked or one has been crossed, no mark shall be given for this answer. A sample answer is given herein below:

Q. President of which country on 21 September, 2022 ordered partial mobilization of extra troops to fight in the war?

- (a) Ukraine
- ✓ (b) Russia
- (c) Taiwan
- (d) North Korea

3. Candidates must clearly understand that they will not be permitted to correct the answer once it is entered.
4. There shall be no negative marking.
5. The Candidates must return the **question-answer booklet** after completion of the paper to the **Invigilator** before leaving the Examination hall.
6. The Candidates should not tear or any leaf from their question-answer booklet.
7. Duration of the paper is 3(three) hours. Each question carries 1(one) mark. Total marks are 100(Hundred).
8. Please check the completeness of the question-answer booklet immediately before answering the question.
9. Mark the answer with black/blue pen.
10. Calculator/pager/mobile/smart watch/Bare Acts etc. are not permitted in the Examination Hall.
11. The Candidates, who use or attempt to use unfair means, will be disqualified for consideration for the post of Grade-III Tripura Judicial Service and will also make himself/herself liable for appropriate civil or criminal action, as warranted under law.
12. The last page of the question-answer booklet is kept for rough page.

1. Consider the following pairs:

- [i] Prarthana Samaj – established by Athmaram Panduranga
- [ii] Sathya Shodhak – established by Jyotirao Phule
- [iii] Arya Samaj – established by Swami Dayananda

Which of the above is/are correct?

- [a] 1 & 2 Only
- [b] 2 Only
- [c] 2 & 3 Only
- [d] 1, 2 & 3

2. Which of the following language was abolished by William Bentinck as the court language?

- [a] Persian
- [b] Urdu
- [c] Hindi
- [d] Arabic

3. Red color in tomato is due to-

- [a] Lycopene
- [b] Phytochrome
- [c] Chromatochrome
- [d] Anthocyanin

4. Which of the following is not correctly matched-

- [a] The idea of history – R.G Collingwood
- [b] Decline of West- Karl Marx
- [c] What is history- E.H. Carr
- [d] A study of history- A.J Toynbee

5. Who is the author of famous book 'Les Misérables'?

- [a] Victor Hugo
- [b] Marcel Proust
- [c] Emile Zola
- [d] Antoine De Saint-Exupery

6. Which of the following two countries share the longest international border

- [a] Russia and Kazakhstan
- [b] Canada and USA
- [c] Chile and Argentina
- [d] China and Mongolia

7. The first barcode system was developed by-
- [a] Norman Joseph Woodland
 - [b] John Barger
 - [c] David Bradely
 - [d] John Mc Crathy
8. How many kilometers does 1 degree latitude represents?
- [a] 100 kms
 - [b] 85 kms
 - [c] 111 kms
 - [d] kms
9. Devika Rani won the first Dadasaheb Phalke Award in which year
- [a] 1950
 - [b] 1969
 - [c] 1975
 - [d] 1965
10. Which of the following is not correctly matched
- [a] Treaty of Surat- 1775
 - [b] Treaty of Madras- 1769
 - [c] Treaty of Bassein- 1805
 - [d] Treaty of Lahore- 1846
11. When did Queen Elizabeth grant a royal charter to trade in east, to East India Company
- [a] 31 December 1609
 - [b] 31 December 1606
 - [c] 31 December 1600
 - [d] 31 December 1601
12. Who has won the Shanmugha Arts, Science, Technology and research academy (SASTRA) Ramanujan prize for 2022
- [a] Yunqing Tang
 - [b] Yiefeng liu jack throne
 - [c] Adam harper
 - [d] Shai Evra
13. Which of the following derivatives do not get traded in the Indian Stock Exchange
- [a] Forward rate agreements
 - [b] Index options
 - [c] Index futures
 - [d] Commodity options

14. "It is universally acknowledged, that a single man in possession of a good fortune, must be in want of a wife" which book starts with this famous line.
- [a] Jane Eyre
 - [b] Pride and prejudice
 - [c] Sense and Sensibility
 - [d] Persuasion
15. Which of the following books was written by John Locke?
- [a] Two treaties on government
 - [b] The spirit of laws
 - [c] The social contract
 - [d] None of the above
16. What is the approximate maximum weight of golf ball as per rules of golf
- [a] 20 grams
 - [b] 45 grams
 - [c] 40 grams
 - [d] 25 grams
17. Who among the following was the first Indian to get selected in I.C.S (Indian civil services)
- [a] Satyendra Nath Tagore
 - [b] Sarojini Naidu
 - [c] CR Das
 - [d] Lala Lajpat Rai
18. Who among the following founded India league in 1875
- [a] Jagannath Shankershet
 - [b] Babu Sisir Kumar Ghose
 - [c] G.S Aiyer
 - [d] Pherozechah Mehta
19. When is world mental health day observed
- [a] 12 October
 - [b] 10 October
 - [c] 15 November
 - [d] None of the above
20. Sarada Act was passed to-
- [a] Intercaste marriage
 - [b] Widow marriage
 - [c] Prevention of child marriage
 - [d] Prevention of female infanticide

21. 'Indica' which is an account of Mauryan India was authored by

- [a] Megasthenes
- [b] Fa- hien
- [c] Hiuen tsang
- [d] Ibn battuta

22. Who was the court poet of Samudragupta

- [a] Bhanbhata
- [b] Harisen
- [c] Chand bardai
- [d] Bhavabhuti

23. Which of the following rulers issued copper coins named 'Jittal'

- [a] Mohammad Bin Tughlaq
- [b] Firoz Shah Tughlaq
- [c] Illtutmish
- [d] Quali Qutub Shah

24. Select the incorrect option

- [a] Kolkata- City of joy
- [b] Lucknow- City of nawabs
- [c] Madurai- Athens of the east
- [d] Kollam- Queen of Arabian sea

25. The Sariska Wildlife Sanctuary is situated in the state of-

- [a] Punjab
- [b] Madhya Pradesh
- [c] Andhra Pradesh
- [d] Rajasthan

26. The tropic of cancer does not pass-through which state

- [a] Madhya Pradesh
- [b] West Bengal
- [c] Rajasthan
- [d] Odisha

27. Select the incorrect match-

- [a] Bengal gazette- James Augustus Hikki
- [b] Banga Darshan- Aurobindo Ghosh
- [c] Kesari- Bal Gangadhar Tilak
- [d] Harijan- MK Gandhi

28. Who was head of administration in India at the time of partition of Bengal

- [a] Lord Irwin
- [b] Lord Canning
- [c] Lord Curzon
- [d] Lord Mayo

29. A mixture of herbicides that U.S. military forces sprayed in Vietnam from 1962 to 1971 during the Vietnam War destroying crops was popularly known as-

- [a] Agent purple
- [b] Agent orange
- [c] Agent blue
- [d] Agent yellow

30. Select the incorrect match in reference to viceroys of India

- [a] Lord Linlithgow- Cripps Mission
- [b] Lord Lawrence- establishment of High Court in Calcutta
- [c] Lord Lytton- Vernacular Press Act, 1878
- [d] Lord Reading- Transfer of capital to Delhi from Calcutta

31. What is rank of Earth in Solar system in terms of mean Radius?

- [a] 3rd
- [b] 5th
- [c] 4th
- [d] 6th

32. Who was the author of the 'Jivaka Chintamani'?

- [a] Perudevanar
- [b] Seethalai Saathanaar
- [c] Tiruttakrdeva
- [d] Ilango Adigal

33. How many red balls are used in Snookers

- [a] 20
- [b] 11
- [c] 15
- [d] None of the above

34. Which among the following is not Correctly matched?

- [a] Milinda Panho – Buddhism
- [b] Tatwarthadhigam – Vaishnavism
- [c] Mahapurana – Jainism
- [d] All are correct

35. "Tamsa Ma Jyotirgamaya", "Lead us from Darkness to Light", this comes from which among the following Upanishadas?
- [a] Chandogya
 - [b] Mandukya
 - [c] Mukdaka
 - [d] Brahadaranyaka
36. "Gapata Sarah" refers to which of the following in reference to Gupta period?
- [a] Waste land
 - [b] Jungle or forest land
 - [c] Habitable land
 - [d] Pasture land
37. Which *compound* of silver is mainly used in photography?
- [a] Silver Nitrate
 - [b] Silver Chloride
 - [c] Silver Bromide
 - [d] Silver Iodide
38. Mirage is an example of
- [a] Diffraction
 - [b] Total internal reflection
 - [c] Dispersion
 - [d] None of the above
39. Indira point, the southernmost point of the Indian union is also known as
- [a] Pygmalion point
 - [b] Parsons point
 - [c] both A and B
 - [d] neither A nor B
40. Who presided over first secession of all 'India Kisan Sabha'?
- [a] Swami Vivekananda
 - [b] P.C Joshi
 - [c] Sahajanand Saraswati
 - [d] N.G Dyed
41. Who was the governor general of India when English became the official language of India
- [a] Lord Macaulay
 - [b] William Bentick
 - [c] Sir Charles wood
 - [d] Lord Dalhousie

42. Operation 'Megha Chakra' is associated with which institution
- [a] Indian Army
 - [b] CBI
 - [c] Indian Coast Guard
 - [d] Central Vigilance Commission
43. In September 1932, the Poona agreement was signed between Mahatama Gandhi and whom
- [a] BR Ambedkar
 - [b] Jawaharlal Nehru
 - [c] Irwin
 - [d] none of the above
44. Who led the 'Bardoli Satyagrah' of Gujrat
- [a] Mahatama Gandhi
 - [b] Sardar Vallabhbhai Patel
 - [c] Both i and ii.
 - [d] neither i nor ii
45. Vallabhbhai Patel was given the title of Sardar due to his efficient organizing ability during which movement
- [a] Khera Satyagrah
 - [b] Bardoli Satyagrah
 - [c] Salt Satyagrah
 - [d] None of the above
46. What was the original name of 'Tatya Tope', a leader of the revolt in India in 1857
- [a] Gopal Krishna Gokhale
 - [b] Nana Saheb
 - [c] Balaji Rao
 - [d] Ramachandra Paduranga
47. Who was the first Indian to contest the British house of commons election
- [a] Dadabhai Noroji
 - [b] Gopal Krishna Gokhale
 - [c] Ferozeshah Mehta
 - [d] WC Banarjee
48. "Pushp ki Abhilasha" is a famous poem written by which Hindi poet
- [a] Makhan Lal Chaturvedi
 - [b] Ramdhari Singh Dinkar
 - [c] Suryakant Tripathi- Nirala
 - [d] Mahadevi Verma

49. The period 1905-1917 of Indian National Movement is called-
- [a] Liberal Phase
 - [b] Militant Phase
 - [c] Gandhi Era
 - [d] None of these
50. What was the universal name of the Indian Councils Act, 1909?
- [a] Parliament Act
 - [b] Marley Minto Reform Act
 - [c] Judiciary Act
 - [d] None of these
51. In the year 1909 which of the following newspaper was published in Paris by Madam Bikaji Cama
- [a] The Bande Matram
 - [b] The Swaraj
 - [c] The Patriot
 - [d] The Golden Bird
52. Which Governor General announced the transfer of the capital of India from Kolkata to Delhi in 1911
- [a] Lord Curzon
 - [b] Lord Cornwallis
 - [c] Lord Hardinge
 - [d] Warren Habeas
53. Bengal was divided in 1905, as a result it was reunited in-
- [a] 1906
 - [b] 1916
 - [c] 1911
 - [d] 1909
54. Who was the first President of Muslim league
- [a] Aga Khan
 - [b] Hameed Khan
 - [c] M.A Jinnah
 - [d] Nawab Khawja Salimullah
55. When was the National Mourning Day celebrated
- [a] On the day of Mahatama Gandhi's death
 - [b] On the anniversary date of Jalliawalah incident
 - [c] On the date partition of Bengal came into force
 - [d] None of the above

56. Since the 1924 Session of the Indian National Congress was presided over by Mahatma Gandhi only once, where was this session held?
- [a] Gaya
 - [b] Amritsar
 - [c] Belgaum
 - [c] Kanpur
57. Who repealed the Vernacular Press Act of 1878?
- [a] Lord Ripin
 - [b] Lord Littin
 - [c] Lord Dalhousie
 - [d] Lord Palmstern
58. Which of the following was not a feature of Government of India Act of 1935
- [a] Diarchy rule at the centre as well as in states
 - [b] Bicameral Legislature
 - [c] Provincial Autonomy
 - [d] An all India Federation
59. Where are two volcanic islands located in Indian territory
- [a] Kavarati and new Mur
 - [b] Pamban and Baron
 - [c] Baron and Narcondam
 - [d] Great Andaman and Little Sagar
60. Where was 'Moplah movement'
- [a] Telangana
 - [b] Marathwada
 - [c] Malabar
 - [d] Vidarbha
61. Through which newspaper published from Kanpur, Vijay Singh Pathik made the Bijolia movement a topic of discussion all over India
- [a] Pratap
 - [b] Ark
 - [c] Kesari
 - [d] None of these
62. Which Metro rail service in India has become the second largest operational metro rail network in the country?
- [a] Delhi Metro
 - [b] Kochi Metro
 - [c] Hyderabad Metro
 - [d] Chennai Metro

63. Under Operation Sanjeevani, India has supplied essential medicines and food-grains to which country?
- [a] Myanmar
 - [b] Maldives
 - [c] Sri Lanka
 - [d] Bangladesh
64. Bureau of Police Research and Development (BPRD) is an organisation under which Union Ministry?
- [a] Ministry of Defence
 - [b] Ministry of Home Affairs
 - [c] Ministry of Law and Justice
 - [d] Ministry of Social Justice and Empowerment
65. Which Indian security force has launched a robot named 'Captain Arjun' to perform medical screening?
- [a] Railway Protection Force
 - [b] Central Industrial Security Force
 - [c] Central Reserve Police Force
 - [d] Border Security Force
66. Which state has amended its provisions in Legislative Assembly to maintain the decorum of the house?
- [a] Bihar
 - [b] Haryana
 - [c] Uttar Pradesh
 - [d] Madhya Pradesh
67. Which state has introduced India's first city sewage surveillance system?
- [a] Tamil Nadu
 - [b] Karnataka
 - [c] Maharashtra
 - [d] Uttar Pradesh
68. With which organization, NITI Aayog has partnered to provide free access to education to students in 112 Aspirational Districts in India?
- [a] Unacademy
 - [b] BYJU
 - [c] Tata Institute of Fundamental Research
 - [d] IIT Kanpur
69. Which is the state bird of Uttar Pradesh
- [a] Sparrow
 - [b] Lesser Falcon
 - [c] Sarus Crane
 - [d] Peacock

70. "eSanta", a digital platform which was launched recently, is associated with which type of products?
- [a] Drugs
 - [b] Aquaculture Products
 - [c] Electronic Products
 - [d] Textile Products
71. Which is the first institution set up under the National river interlinking policy?
- [a] Ken-Betwa Link Project Authority
 - [b] Kaveri-Godavari Link Project Authority
 - [c] Godavari-Krishna Link Project Authority
 - [d] Narmada-Tapi Link Project Authority
72. Insulin was invented by-
- [a] Robert Koch
 - [b] Joseph Lister
 - [c] Sir Fedrick GBanting
 - [d] None of the above
73. Which of the following countries is not correctly matched with its capital
- [a] Uganda- Kampala
 - [b] Zimbabwe- Harare
 - [c] Papua New Guinea- Port Moresby
 - [d] Somalia- Tashkent
74. Which of the following committees of parliament considers the question of contempt of the House?
- [a] Select Committee
 - [b] Committee on privileges
 - [c] Committee on petitions
 - [d] None of them
75. Recently "Aphrodite" a Greek goddess has been relevant in western musical cultures. This goddess is identified with-
- [a] Goddess of sexual love and beauty
 - [b] Goddess of wisdom, reasoning and intelligence
 - [c] Virgin goddess of hearth, home, domesticity and chastity
 - [d] None of the above
76. From where is the single system of courts adopted in the Constitution of India?
- [a] Government of India Act, 1935
 - [b] Government of India Act, 1919
 - [c] Indian Councils Act, 1909
 - [d] Government of India Act, 1858

77. Which was the first state in India to set up an institution of Lokayukta?
- [a] Tamil Nadu
 - [b] Andhra Pradesh
 - [c] Maharashtra
 - [d] Mizoram
78. Which among the following state produces maximum raw silk in India?
- [a] Bihar
 - [b] West Bengal
 - [c] Assam
 - [d] Karnataka
79. The Press Law Inquiry Committee of 1948 suggested repealing which among the following laws?
- [a] Indian States (Protection) Act of 1934
 - [b] Foreign Relations Act of 1932
 - [c] Indian Press (Emergency Powers) Act of 1932
 - [d] All of the above
80. Which is an apex institution in the field of agricultural credit in India?
- [a] NABARD (National Bank for Agriculture and Rural Development)
 - [b] SIDBI (Small Industries Development Bank of India)
 - [c] EXIM Bank
 - [d] NAFED (National Agricultural Cooperative Marketing Federation of India Ltd.)
81. Amravati Reservoir is located in which national park in India?
- [a] Indira Gandhi Wildlife Sanctuary and National
 - [b] Mudumalai National Park
 - [c] Pampadum Shola National Park
 - [d] None of them
82. The proposed Sethusamudram Shipping Canal Project would link between which of the following?
- [a] Gulf of Katch and Gulf of Khambat
 - [b] Back Bay and Mahim Bay
 - [c] Gulf of Mannar and Palk Bay
 - [d] Palk Bay and Mahim Bay
83. 'Purna Swaraj' was declared as goal of congress in
- [a] Lahore Session 1929
 - [b] Calcutta secession 1925
 - [c] Bombay secession 1911
 - [d] None of the above

84. The alluvial soil found along the banks of the Ganga River plain is called as which of the following?
- [a] Loess
 - [b] Bhur
 - [c] Bhangar
 - [d] Khadar
85. What is the purpose of the device "ondometer"
- i. Compares the luminous intensity of the source of light
 - ii. Measures components of solar radiation
 - iii. Measures frequency of electromagnetic waves, especially in radio frequency band
 - iv None of the above
86. The famous poem "In the Bazzars of Hyderabad" is written by-
- [a] Vikram Seth
 - [b] Sarojini Naidu
 - [c] Virendranath Chattopadhyay
 - [d] None of these
87. "Rashmirathi Khandkavya" is a famous poem written by Ramdhari Singh Dinkar, which famous warrior is the subject of the poem
- [a] Arjuna
 - [b] Karna
 - [c] Rama
 - [d] None of these
88. "There are lies, damned lies and Statistics" who spoke these famous lines
- [a] Benjamin Disraeli
 - [b] Samuel Langhorne Clemens
 - [c] Mark Twain
 - [d] None of these
89. How many countries are member of the commonwealth association?
- [a] 60
 - [b] 78
 - [c] 54
 - [d] 69
90. The Nobel Peace Prize 2022 is jointly awarded to two organizations and
- [a] Ales Bialiatski
 - [b] Liz Truss
 - [c] Queen Elizabeth II
 - [d] Volodymyr Zelenskyy

91. Which two countries have submitted their applications to join NATO?
- [a] Ukraine and Finland
 - [b] Finland and Sweden
 - [c] Sweden and Iceland
 - [d] India and Pakistan
92. The Supreme Court recently held that women, regardless of their marital status, are entitled to safe and legal abortion until how many weeks?
- [a] 21 weeks
 - [b] 22 weeks
 - [c] 24 weeks
 - [d] 26 weeks
93. E-Daakhil Portal, which was seen in the news, is associated with which sector?
- [a] Right to Information
 - [b] Consumer complaints
 - [c] Life Certificate
 - [d] Goods and Service Tax
94. Which country holds the Presidency of G20 in 2023?
- [a] Japan
 - [b] India
 - [c] Sri Lanka
 - [d] Australia
95. With reference to the present GST compensation mechanism, consider the following statements:
- [i] The GST compensation scheme Cess would continue to be imposed beyond 2022.
 - [ii] The GST compensation scheme Cess would be used to compensate the states for their revenue loss beyond 2022.
- Which of the following is/are correct?
- [a] 1 only
 - [b] 2 only
 - [c] Both 1 and 2
 - [d] Neither 1 nor 2
96. Consider the following statements regarding the Plastic Waste Management (Amendment) Rules, 2021:
- [i] Its provisions will not apply to the commodities made to compostable plastic.
 - [ii] The Central Pollution Control Board has been made responsible for the implementation of the Rules

Which of the following is/are correct?

- [a] 1 only
- [b] 2 only
- [c] Both 1 and 2
- [d] Neither 1 nor 2

97. Which Union Ministry launched the 'Badhe Chalo' campaign?

- [a] Union Home Ministry
- [b] Union Culture Ministry
- [c] Union Education Ministry
- [d] Union MSME Ministry

98. The 'Integrated Road Accident Database [IRAD]' recently launched at the road safety stakeholders' meet, was developed by which institution?

- [a] Indian Institute of Technology-Madras
- [b] Indian Institute of Science
- [c] Indian Institute of Technology- Kanpur
- [d] Indian Institute of Technology-Kharagpur

99. Which global technological company was first to launch a web portal which tracks COVID-19 infections worldwide?

- [a] Google
- [b] Microsoft
- [c] Facebook
- [d] Amazon

100. Which Indian state has unveiled the draft of 'New Policy for Women 2021'?

- [a] Telangana
- [b] Tamil Nadu
- [c] Odisha
- [d] West Bengal.

.....X.....

General Knowledge

Answer keys

1. [d] 1,2 and 3
2. [a] persian
3. [a] lycopene
4. [b] decline of west- karlmarx
5. [a] victor hugo
6. [b] Canada and USA
7. [a] Norman Joseph Woodland
8. [c] 111 kms
9. [b] 1969
- 10.[c] Treaty of Bassein- 1805
- 11.[c] 31 December 1600
- 12.[a] Yunqing Tang
- 13.[a] forward rate agreements
- 14.[b] Pride and prejudice
- 15.[a] Two treaties on Government
- 16.[b] 45 gram
- 17.[a] Satyendra nathtagore
- 18.[b] Babu Sisir Kumar Ghose
- 19.[b] 10 October
- 20.[c] Prevention of child marriages
- 21.[a] Megasthenes
- 22.[b] Harisen
- 23.[c] Illtutmish
- 24.[d] Kollam- Queen of Arabian sea
- 25.[d] Rajasthan
- 26.[d] Odisha
- 27.[b] Banga Darshan- Aurobindo Ghosh
- 28.[c] Lord Curzon
- 29.[b] Agent orange
- 30.[d] Lord reading- transfer of capital to Delhi from Calcutta
- 31.[b] 5th
- 32.[c] Tiruttakrdeva

- 33.[c] 15
- 34.[b] Tatwarthadhigam- Vaishnavism
- 35.[d] Brahadaranyaka
- 36.[d] Pasture land
- 37.[c] Silver bromide
- 38.[b] Total internal reflection
- 39.[c] both a and b
- 40.[c] Sahajanand Saraswati
- 41.[b] William Bentick
- 42.[b] CBI
- 43.[a] BR Ambedkar
- 44.[b] Sardar Ballabhbai Patel
- 45.[b] Bardoli Satyagrah
- 46.[d] Ramchandra Paduranga
- 47.[a] Dadabhai Noroji
- 48.[a] Makhan Lal Chaturvedi
- 49.[b] Militant phase
- 50.[b] Marley Minto Reform Act
- 51.[a] The Bande Mataram
- 52.[c] Lord Hardinge
- 53.[c] 1911
- 54.[a] Aga Khan
- 55.[c] On the date partition of Bengal came into force
- 56.[c] Belgaum
- 57.[a] Lord Ripin
- 58.[a] Diarchy rule at the center as well as in states
- 59.[c] Baron and Narcondam
- 60.[c] Malabar
- 61.[a] Pratap
- 62.[c] Hyderabad metro
- 63.[b] Maldives
- 64.[b] ministry of home affairs
- 65.[a] railway protection force
- 66.[b] Haryana
- 67.[b] Karnataka

- 68.[b] BYJUS
- 69.[c] Sarus Crane
- 70.[b] Aquaculture Products
- 71.[a] Ken- Betwa Link Project Authority
- 72.[c] Sir Fedrick Gbanting
- 73.[d] Somalia- Tashkent
- 74.[b] Committee on privileges
- 75.[a] Goddess of sexual love and beauty
- 76.[a] Government of India Act, 1935
- 77.[c] Maharashtra
- 78.[d] Karnataka
- 79.[d] All of the above
- 80.[a] NABARD
- 81.[a] Indra Gandhi Wildlife Sanctuary and National
- 82.[c] Gulf of Mannar and Palk Bay
- 83.[a] Lahore secession 1929
- 84.[d] Khadar
- 85.[c] Measures frequency of electromagnetic waves, especially in radio frequency band
- 86.[b] Sarojini Naidu
- 87.[b] Karna
- 88.[a] Benjamin Disraeli
- 89.[c] 54
- 90.[a] Ales Bialiatki
- 91.[b] Finland and Sweden
- 92.[c] 24 weeks
- 93.[b] Consumer complaints
- 94.[b] India
- 95.[a] 1 only
- 96.[c] Both 1 and 2
- 97.[b] Union Culture Ministry
- 98.[a] Indian Institute of Technology-Madras
- 99.[b] Microsoft
100. [b] Tamil Nadu